

A number of representations have been received on the subject from the Organisations representing the affected individuals. Various steps in order to avert the situation|reduce the number of reversions are under consideration of the Government.

Shri S. M. Banerjee: I would like to know whether new ordnance depots are likely to be opened in our country and, if so, why the services of these AOC officers are not being utilised in those depots?

The Minister of Defence (Shri Y. B. Chavan): All these other alternatives are being examined, whether these facilities or these provisions which are coming up can be utilised to provide for them.

Shri S. M. Banerjee: May I know whether the services of the senior officers, AOC officers, are less costly to the Ministry than the Army Officers and if so, whether their services will be utilised in the interest of national economy rather than the services of military officers whose services are otherwise needed in the front?

Shri Y. B. Chavan: It is not merely a question of economy of the cost of the services; it is a question of efficiency also.

Shri Hari Vishnu Kamath: Are there reasons to believe that the relations between the civilian cadre and the military cadre—civilian officers and military officers of the ordnance corps—are not as happy and cordial as they should be and what steps are being taken, particularly in view of the emergency, to restore cordial relations between the two?

Shri Y. B. Chavan: I think this inference about the relationship between the civil officers and the military officers is unwarranted because in certain conditions civilian officers were given promotions clearly on the basis that they will be officiating. But

when we recruited more and more military officers, naturally they had to be provided for.

Indian Air Space Violations by Chinese

***1179. Shri D. C. Sharma:** Will the Minister of Defence be pleased to state:

(a) the number of Indian air space violations committed by the Chinese aircraft during the current year so far;

(b) the brief particulars of these incidents; and

(c) the action taken by Government in each case?

The Deputy Minister in the Ministry of Defence (Shri D. R. Chavan):

(a) to (c). According to the information available to Government todate, there has been one violation of Indian air space by the Chinese aircraft since 1st January 1964. The incident took place on 18th January 1964 when a Chinese Jet aircraft flew over Leh at 1109 hours and then onwards to a point 45 nautical miles south of Leh at a height of about 35,000 feet. Thereafter, the aircraft turned east and disappeared. A protest was lodged with the Chinese Government but that Government have denied the violation. The protest has been reiterated.

Shri D. C. Sharma: May I know if the Government has been able to find out whether the purpose of this aircraft was reconnaissance or survey or the gathering of useful strategic information?

The Minister of Defence (Shri Y. B. Chavan): No specific information on that point was available but it is quite possible that it was on a reconnaissance flight.

Shri D. C. Sharma: May I know if after the protest that has been lodged and that has not borne any fruit this question is proposed to be taken up

by Government at ambassadorial level?

Shri Y. B. Chavan: That is what is exactly being done.

श्री यशपाल सिंह : माननीय रक्षा मंत्री जी ने पिछले सत्र में यह बताया था कि हम ने अपनी सेना को हुक्म दे दिया है कि जो हवाई जहाज हमारी वायु-सीमा का अतिक्रमण कर के आये, उस को गिरा दिया जाये । मैं यह जानना चाहता हूँ कि जब पाकिस्तान ने इतनी दफा हमारी वायु-सीमा का अतिक्रमण किया है, तो अब तक कितने हवाई जहाज नीचे गिराये गये ।

अध्यक्ष महोदय : यह सवाल तो चीन के हवाई जहाजों के बारे में है, पाकिस्तान के नहीं ।

श्री यशपाल सिंह : चीन का हवाई जहाज हो या पाकिस्तान का, मंत्री महोदय कोई भी हवाई जहाज बता दें ।

Shri Y. B. Chavan: We have not shot down any of their planes.

Shri Hem Barua: May I know whether the attention of the Government was drawn to a statement made by Mr. Chou En-Lai about a year back to the effect of challenging the Government of India to shoot down the planes violating Indian airspace just to see whose planes were actually violating Indian airspace—a statement that shows that China is not convinced of our capacity to bring down the plane—and if so, what steps have Government taken to convince China that India has that capacity if India means business?

The Minister of Defence (Shri Y. B. Chavan): Really speaking, the only answer for that would be to increase our capacity in that matter and that could be done only if we increase our radar capacity which is of particular relevance in this region. We are taking necessary steps, but certainly it will take some time.

Shri Hem Barua: May I ask a clarification, Sir?

Mr. Speaker: From me?

Shri Hem Barua: From this statement are we to understand that we have not developed that capacity to convince China of our capacity to accept Mr. Chou-En-Lai's challenge?

Mr. Speaker: Am I also in the dock?

Shri Hem Barua: No, Sir. He has given some explanation and I request that light may be thrown on that.

Shri Kapur Singh: May I know if Chinese ever complained of airspace violations by India during this period and if so, in how many of them was there some substance?

Shri Y. B. Chavan: I have no information on this point at this moment.

Shri P. N. Kaval: Have the India Government ever received any complaint from China that our aircraft violated their airspace?

Mr. Speaker: That was the question put just now. Hon. Members should follow what is happening in the House.

Talks with Hostile Nagas

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| *1180. { | Shri Prakash Vir Shastri: |
| | Shri Shree Narayan Das: |
| | Shri Swell: |
| | Shri P. R. Chakraverti: |
| | Shri R. Barua: |
| | Shri D. C. Sharma: |
| | Shri P. C. Borooah: |
| | Shri Yashpal Singh: |
| | Shri Lahri Singh: |
| | Shri Vishram Prasad: |
| | Shri Hari Vishnu Kamath: |
| | Shri Hem Barua: |

Will the **Prime Minister** be pleased to state:

(c) whether it is a fact that Rev. Michael Scott has come over to India